

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **23rd** Day of January, 2020)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Devendra Chaudhary, Member (Administrative)

Original Application No.330/164/2014

Smt. Sunita Ekka

..... **Applicant**

By Advocate: **None**

Versus

Union of India & Ors.

..... **Respondents**

By Advocate: **Shri Avnish Tripathi**

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for applicant. Shri Avnish Tripathi, Advocate is present for respondents.

2. Record reveals that counsel for applicant has been abstaining from previous four listed dates.

3. It appears that applicant is not interested in pursuing this Original Application. Accordingly, the Original Application is dismissed in default and for non prosecution.

(Devendra Chaudhary)

Member (A)

(Justice Bharat Bhushan)

Member (J)

Sushil